GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3312 TO BE ANSWERED ON 08TH AUGUST, 2025

EMERGENCY MEDICAL TECHNICIANS

3312. SHRI E TUKARAM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there is any national standard, certification and curriculum for training Emergency Medical Technicians (EMTs) along with the Paramedics deployed in ambulances and if so, the details thereof;
- (b) whether any minimum qualifications have been prescribed by the Government for the appointment of EMTs and Paramedics;
- (c) if so, the details thereof;
- (d) whether the Government has taken any steps to standardise the training and recruitment process of Paramedics; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a) to (c): The National Commission for Allied and Healthcare Professions (NCAHP) has been constituted inter-alia, for regulation and maintenance of standards of education and services by allied and healthcare professionals listed under the Schedule of NCAHP Act, 2021. The Professional Council members along with the taskforce members under the Commission, have been assigned the task of drafting the curriculum for Advance Care Paramedic and Emergency Medical Technologist.
- (d) & (e): Public Health is a state subject and State Governments are primarily responsible for healthcare delivery, training, appointment/recruitment of Paramedics.
